

**LOK SABHA
UNSTARRED QUESTION NO. 4758
TO BE ANSWERED ON 23rd MARCH, 2020**

Diversion of LPG Cylinders

4758. SHRI HANUMAN BENIWAL:

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the total number of Liquefied Petroleum Gas (LPG) agencies in the country, State/UT-wise;
- (b) the number of cases of diversion of LPG (Domestic) cylinders for commercial use detected during the last three years and the current year and the action taken against the LPG agencies in this regard, State/UT-wise;
- (c) whether the Government has taken steps for checking misuse/diversion of domestic LPG cylinders for the commercial purpose and curtailing the import of LPG in the country; and
- (d) if so, the details thereof and the quantum of reduction in import of LPG as a result thereof?

ANSWER

पेट्रोलियम एवं प्राकृतिक गैस मंत्री (श्री धर्मन्द्र प्रधान)

MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) There are 24,483 LPG distributorship across the country as on 01.02.2020. State/UT-wise details are at Annexure-I.

(b) to (d) Oil Marketing Companies have received 392 established cases of unaccounted sale of LPG cylinders during the last three years and the current year (April-December, 2019). State/UT-wise details are at Annexure-II. In all established cases of irregularities by LPG distributorships, refill supplies, action is taken as per provisions of Marketing Discipline Guidelines/distributorship agreement. Further, OMCs carry out surprise inspections at distributor's premises, conduct refill audits, surprise check at customer's premises, en-route checking of delivery vehicles etc. to prevent the diversion of domestic LPG.

Indigenous production of LPG is less than demand, hence OMCs import LPG to meet the deficit to maintain smooth supply of LPG in the country. Further, OMCs take several steps including planning/construction of new refineries/augmentation of existing refineries to increase the indigenous production of LPG in the country.

Annexure-I

Annexure referred to in part (a) to the reply to Lok Sabha Unstarred Question No. 4758 for 23.03.2020 asked by Shri Hanuman Beniwal regarding ' Diversion of LPG Cylinders ' .

State/UT	OMC
CHANDIGARH	27
DELHI	322
HARYANA	621
HIMACHAL PRADESH	203
JAMMU & KASHMIR	263
LADAKH	22
PUNJAB	856
RAJASTHAN	1368
UTTAR PRADESH	4096
UTTRAKHAND	313
ANDAMAN & NICOBAR	9
ARUNACHAL PRADESH	83
ASSAM	549
BIHAR	1908
JHARKHAND	529
MANIPUR	99
MEGHALAYA	62
MIZORAM	59
NAGALAND	81
ODISHA	936
SIKKIM	24
TRIPURA	73
WEST BENGAL	1402
CHATTISGARH	532
DADRA & NAGAR HAVELI	3
DAMAN & DIU	3
GOA	55
GUJARAT	954
MADHYA PRADESH	1499
MAHARASHTRA	2177
ANDHRA PRADESH	1046
KARNATAKA	1227
KERALA	670
LAKSHADWEEP	1
PUDUCHERY	27
TAMILNADU	1614
TELANGANA	770
ALL INDIA	24483

Annexure-II

Annexure referred to in parts (b) to (d) to the reply to Lok Sabha Unstarred Question No. 4758 for 23.03.2020 asked by Shri Hanuman Beniwal regarding ' Diversion of LPG Cylinders '.

Established Cases of Diversion of LPG cylinders during last three years and current year i.e. 2016-17, 2017-18, 2018-19 & Apr-December, 2019

STATE/UT	OMC
CHANDIGARH	2
DELHI	44
HARYANA	8
HIMACHAL PRADESH	1
JAMMU & KASHMIR	11
PUNJAB	7
RAJASTHAN	19
UTTAR PRADESH	75
UTTRAKHAND	4
ANDAMAN & NICOBAR	0
ARUNACHAL PRADESH	0
ASSAM	11
BIHAR	9
JHARKHAND	20
MANIPUR	0
MEGHALAYA	4
MIZORAM	0
NAGALAND	0
ODISHA	2
SIKKIM	0
TRIPURA	1
WEST BENGAL	5
CHATTISGARH	8
DADRA & NAGAR HAVELI	0
DAMAN & DIU	0
GOA	1
GUJARAT	18
MADHYA PRADESH	47
MAHARASHTRA	40
ANDHRA PRADESH	3
KARNATAKA	14
KERALA	17
LAKSHADWEEP	0
PUDUCHERY	0
TAMILNADU	7
TELANGANA	14
<u>ALL INDIA</u>	392